

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) the Government is aware that there is shortage of drinking water supply in Delhi and its adjoining areas as compared to demand, but there is no acute water crisis.

(b) Following measures have been taken to augment drinking water supply in Delhi:

- (i) Government of National Capital Territory (NCT) of Delhi is constructing two additional Water Treatment Plants of 40 million gallons per day (MGD) and 20 MGD capacity each to enhance its capability to produce more potable water. It is planned to construct additional Water Treatment Plants of 100 MGD capacity at Dwarka, 140 MGD at Sonia Vihar and 40 MGD at Okhla.
- (ii) The construction of Ranney Wells at Alipur is scheduled to be completed by June, 1999.
- (iii) 200 additional tubewells and 268 deep bore hand pumps have been installed in deficit areas and 250 new tubewells and 200 additional deep bore hand pumps are proposed to be installed during 1998-99.
- (iv) In order to receive more raw water at Delhi, a scheme for construction of a parallel lined channel from Munak to Delhi have been finalised by Government of NCT of Delhi for execution through Government of Haryana which shall prevent enroute loss of raw water.
- (v) Augmentation of water supply for Delhi is planned from Tehri Dam, Renuka Dam and Kisau Dam Projects.

(c) and (d) The Memorandum of Understanding (MoU) dated 12th May, 1994 between Uttar Pradesh, Haryana, Rajasthan, Himachal Pradesh and NCT of Delhi provides for following allocation of the utilisable water resources of river Yamuna assessed on mean year availability:

1. Haryana	5.730 Billion Cubic Metres (BCM)
2. Uttar Pradesh	4.032 BCM
3. Rajasthan	1.119 BCM
4. Himachal Pradesh	0.378 BCM
5. Delhi	0.724 BCM

Pending construction of the storages in the upper reaches of the river, an interim seasonal allocation of the annual utilisable flow of Yamuna has been provided in the MoU. Upper Yamuna River Board, is regulating the allocation of available flows of river Yamuna upto Okhla, amongst the beneficiary States in accordance with the MoU. In a year when the availability is less than the assessed quantity, first the drinking

water allocation of Delhi is met and the balance is distributed amongst Haryana, Uttar Pradesh, Rajasthan and Himachal Pradesh in proportion to their allocations.

Development of Processed Food Sector

6136. DR. SUGUNA KUMARI CHELLAMELA: Will the PRIME MINISTER be pleased to state the action plan drawn up for the development of the processed food sector in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : The Ministry operates its own Plan Schemes for the growth and development of the processed food industry. Under these schemes, financial assistance in the form of soft loan or grant-in-aid is made available to Industry, Non-Governmental Organisations, Cooperatives, Research and Development Institutions and Human Resource Development Centres. The thrust areas of the Plan assistance are:

- i) Establishment of post harvest infrastructure particularly cold chain facilities.
- ii) Establishment of Food Processing Industrial Estates/Parks.
- iii) Setting up/expansion/modernisation of food processing industries.
- iv) Research and Development on food processing, including development of traditional food products, packaging and utilisation of by products.
- v) Strengthening backward linkages of the processed food industry with primary agricultural, horticultural, milk, meat, poultry and other similar production systems.
- vi) Human Resource Development.
- vii) Promotion of food processing industry through participation in national and international exhibitions, and assistance for studies/surveys/seminars.
- viii) Networking with State Governments through designated nodal agencies, and strengthening them through assistance.

Besides, the Government have been taking various policy measures for promoting domestic/foreign/NRI investment and providing fiscal reliefs in Excise and Customs etc. for the processed food sector.

Famine Trust

6137. SHRI BIKRAM KESHARI DEO: Will the PRIME MINISTER be pleased to state :

(a) the Financial Corpus of the Indian People's Natural Calamity Trust;